

[Dr. V. A. Seyid Muhammad] on the Table a copy of Notification No. S.O. 314(E) (Hindi and English versions) published in Gazette of India dated the 26th April, 1976, making certain corrections in the Delimitation Commission's Order No. 43 dated the 30th June, 1975 in respect of the State of Bihar, under sub-section (2) of section 11 of the Delimitation Act, 1972.

[Placed in Library. See No. LT—10906/76.]

NOTIFICATIONS UNDER TAMIL NADU CO-OPERATIVE SOCIETIES ACT, 1961, STATEMENTS & ANNUAL REPORT OF COIR BOARD FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY & CIVIL SUPPLIES (SHRI A. P. SHARMA) : I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (4) of section 119 of the Tamil Nadu Co-operative Societies Act, 1961, read with clause (c) iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu:—

- (i) G.O. Ms. No. 451 published in Tamil Nadu Government Gazette dated the 29th October, 1975 making certain amendment to the Tamil Nadu Cooperative Societies Rules, 1963.
- (ii) G.O. Ms. No. 488 published in Tamil Nadu Government Gazette dated the 19th November, 1975 making certain amendments to the Tamil Nadu Cooperative Apex Societies (Management and Conduct of Elections) Rules, 1974.
- (iii) G.O. Ms. No. 541 published in Tamil Nadu Government Gazette dated the 17th December, 1975 making cer-

tain amendment to the Tamil Nadu Cooperative Societies Rules, 1963.

(iv) G.O. Ms. No. 595 published in Tamil Nadu Government Gazette dated the 31st December, 1975 making certain amendments to the Tamil Nadu Cooperative Societies Rules, 1963.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

(3) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Notifications mentioned at (1) above.

[Placed in library. See No. LT—10907/76]

(4) A copy of the Annual Report (Hindi and English versions) for the year 1974-75 on the activities of the Coir Board and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953.

[Placed in library. See No. LT—10908/76]

PETROLEUM AND NATURAL GAS (AMDT.) RULES, 1976 REVIEW & ANNUAL REPORT OF COCHIN REFINERIES LTD., FOR THE YEAR ENDED 31-8-75

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI) : I beg to lay on the Table—

- (1) A copy of the Petroleum and Natural Gas (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 684 in Gazette of India dated the 15th May, 1976, under